India dated the 26th January, 1974, under sub-section (3) of section 22 of the Central Industrial Security Force Act, 1986.

[Placed in Library. See No. LT-6246/

NOTIFICATION UNDER NAVY ACT

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK):

(1) I beg to re-lay on the Table a copy of the Naval Ceremonial, Conditions of Service and Miscellaneous (Fifth Amend-Regulations. ment) (Hind and English versions) published in Notification No. S.R.O. 244 in Gazette of India dated the 16th September, 1973 under section 185 of the Navy Act, 1957.

[Placed in Library. See No. LT-5837/ 74.1

(2) I beg to lay on the Table 2 copy of the Navy Leave (Fourth Amendment) lations, 1973 (Hindi and English versions) published in Notification No. S.R.O. 382 Gazette of India date the 29th December, 1973, under section 185 of the Navy Act, 1957.

[Placed in Library. See No. LT-6247/ 74.]

STATEMENT SHOWING ACTION TAKEN BY GOVERNMENT ON ASSIRANCES

THE DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B. SHANKARA-NAND): I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha: -

Fourth Lok Sabha

(i) Statement No. XXXIII		Fifth Session, 1968				
(ii) Statement No. XXXIII		Eighth Session, 1969				
(iii) Statement No. XXXIII		Ninth Session, 1969				
(iv) Statement No. XXXV.		Tenth Session, 1970				
(v) Statement No. XXIII .		Eleventh Session, 1970				
(iv) Statement No. XXV .		Twel'th Session, 1970				
Fifth Lok Sabha						

(viii)	Statement	No.XXII	I	•	•	First Sessior, 1971
(viii)	Statement	No.XXVI	11			Second Session, 1971
(ix)	Statement	No.XVII	Ι.			Third Session, 1971
(x)	Statement	No.XVII	ľ			Peruth Session, 1972
(x i)	Statement	No.XII				Fifth Session, 1972
(‡ii)	Statement	No.X				Sixth Session, 1972
(xiii)	Statement	No.XI				Seventh Session, 1973:
(¥i ₹)	Statement	No.V				Eighth Session, 1973
(xv)	Statement	No.II				Ninth Session, 1973

[[]Maced in Library. See No. LT-6248/74]